

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 3<sup>rd</sup> October, 2024*

**No.HC.VII-08/2024/10099/A.** Shri Nikunja Boro, Chief Judicial Magistrate, Karimganj on his reinstatement in service is transferred and posted as Secretary, District Legal Services Authority, Karimganj.

Shri Nikunja Boro will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

**No.HC.VII-08/2024/10100/A.** Shri Sandeep Kaushik, Additional Chief Judicial Magistrate, Karimganj (now working as In-charge Chief Judicial Magistrate, Karimganj) is transferred and posted as Chief Judicial Magistrate, Karimganj vice Shri Nikunja Boro transferred.

Shri Sandeep Kaushik will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Karimganj and join his new assignment immediately.

**No.HC.VII-08/2024/10101/A.** In exercise of the powers conferred **under Sub-Section (1) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officer, in Grade II of the Assam Judicial Services, as **Chief Judicial Magistrate** of the District with Head Quarters as shown below against his name with effect from the date of assuming charge as such:-

Sl. No	Name of Officer	District	Head Quarter/Station
1	Shri Sandeep Kaushik,	Karimganj	Karimganj

**No.HC.VII-08/2024/10102/A.** Smti Monica Boro, Secretary, District Legal Services Authority, Karimganj is transferred and posted as Additional Chief Judicial Magistrate, Karimganj vice Shri Sandeep Kaushik transferred.

Smti Monica Boro will hand over charge of her Office to the District and Sessions Judge, Karimganj-cum-Chairman, District Legal Services Authority, Karimganj and join her new assignment immediately.

**No.HC.VII-08/2024/10103/A.** In exercise of the powers conferred **under Sub-Section (2) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**,

cr

the High Court is pleased to appoint the following Officer, in Grade II of the Assam Judicial Services, as **Additional Chief Judicial Magistrate** of the District with Head Quarters as shown below against her name with effect from the date of assuming charge as such:-

Sl. No	Name of Officer	District	Head Quarter/Station
1	Smti Monica Boro	Karimganj	Karimganj

**HC.VII-08/2024/10104/A.** Shri Tarkeshwer Sinha, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bilasipara, Dhubri, following suspension of Shri Santanu Kumar Sarma, Sub-Divisional Magistrate (M), Bilasipara, Dhubri.

Shri Tarkeshwer Sinha will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

**HC.VII-08/2024/10105/A.** All the above named Officers are directed to hand over charge of their respective Courts and Offices on or before 25.10.2024 and join their assignments accordingly.

By Order,

*Sd/- C B Gogoi*

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2024/10106-10119/A**

**Dated 3<sup>rd</sup> October, 2024**


Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary, Legislative Department, Government of Assam.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, Sonitpur/Dhubri/ Karimganj.
5. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release Smti Monica Boro from the post of Secretary, District Legal Services Authority, Karimganj and in her place appoint Shri Nikunja Boro, Chief Judicial Magistrate, Karimganj, as Secretary, District Legal Services Authority, Karimganj.

6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Nikunja Boro, Chief Judicial Magistrate, Karimganj.

8. The Chief Judicial Magistrate, Sonitpur, Tezpur.
9. The Chief Judicial Magistrate, Dhubri.
10. Shri Sandeep Kaushik, Additional Chief Judicial Magistrate, Karimganj.
11. Smti Monica Boro, Secretary District Legal Services Authority, Karimganj.
12. Shri Tarkeshwer Sinha, Sub-Divisional Judicial Magistrate,(S), Sonitpur, Tezpur.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
13. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.) In-charge, Gauhati High Court, Guwahati.
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**